

(iv) Fourth Report on Action Taken by the Government on the Observations/Recommendations contained in the Fortieth Report of the Committee (Seventeenth Lok Sabha) 'Transforming Fair Price Shops' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a communication has been received from Dr. Medha Vishram Kulkarni, Member, stating that she is unable to attend the sittings of the current 266th Session of Rajya Sabha from 27th November to 20th December 2024 due to personal reasons.

Does she have the permission of the House for remaining absent from 27th November to 20th December, 2024 during the current 266th session of the Rajya Sabha?

(No hon. Member dissented)

Permission to remain absent is granted.

Observations by the Chair

MR. CHAIRMAN: Hon. Members, I have received 20 notices under Rule 267. ...*(Interruptions)*... Hon. Members, the notices of Shri Pramod Tiwari, Shrimati Rajani Ashokrao Patil, Shrimati Phulo Devi Netam, Shri Anil Kumar Yadav Mandadi, Dr. Syed Naseer Hussain, Shri Akhilesh Prasad Singh, Shri Vaiko and Shrimati Jebi Mather Hisham have demanded discussion on the allegation of corruption and wrongdoings against Adani Group. The notices of Shri Ramji Lal Suman, Shri Javed Ali Khan, Shri Neeraj Dangi and Shri A.A. Rahim have demanded discussion over recent violence and law and order situation in Sambhal, Uttar Pradesh. The notices of Shri Ajit Kumar Bhuyan and Sri Tiruchi Siva have demanded discussion over law and order situation in the State of Manipur. The notices of Shri Anil Kumar Yadav Mandadi, Shri Neeraj Dangi and Shri Imran Pratapgarhi have sought discussion on the recent controversy regarding Ajmer Sharif Dargah in Rajasthan. Shri Sanjay Singh has demanded discussion over increasing crimes in Delhi. Shri Raghav Chadha has sought

discussion over atrocities on Hindus in Bangladesh and arrest of an ISKCON priest. Dr. V Sivadasan has sought discussion on need for a special package to address the plight of people of Wayanad.

Hon. Members may recall that the issue has been adverted to by me on several occasions and, at great length, as regards operational areas of Rule 267. This was done first on 8th December, 2022 and then elaborately later on 19th December, 2022. The reiteration has taken place on a number of occasions. Having bestowed attention on these notices, I find they do not call for admittance at my end, and, therefore, are not acceded to. ...*(Interruptions)*... I am still speaking. Hon. Members, you all are undoubtedly cognizant of Murphy's law, which indicates that "Anything that can go wrong will go wrong." It appears that there exists a deliberate algorithm to actualize Murphy's Law in this august House, consequently impeding the proper functioning of Parliament. We find ourselves achieving precisely the antithesis of what our Constitution ordains in reverence to the framers of our Constitution and the innumerable patriots who made supreme sacrifice. I implore this House to permit me to proceed with the Business listed on today's Agenda. ...*(Interruptions)*... Hon. Members, what we are doing is a spectacle to people's absolute distaste. ...*(Interruptions)*... Nothing is going on record. ...*(Interruptions)*... I appeal to you in the name of framers of the Constitution, people of this country; allow the Parliament to function. Don't make it dysfunctional. ...*(Interruptions)*... The House stands adjourned to meet at 12 noon today.

The House then adjourned at sixteen minutes past eleven of the clock.

The House reassembled at twelve of the clock,
MR. CHAIRMAN *in the Chair.*

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, ...*(Interruptions)*...

MR. CHAIRMAN: Nothing is going on record. ...*(Interruptions)*... ...*(Interruptions)*...
Q.No.61. Shri Baburam Nishad. ...*(Interruptions)*...

SHRI TIRUCHI SIVA: Sir, I have ...*(Interruptions)*...

MR. CHAIRMAN: Nothing is going on record. ...*(Interruptions)*... Okay. All of you take your seats, except Shri Tiruchi Siva. ...*(Interruptions)*... Ask your friends to take

their seats. ...(*Interruptions*)... Ram Gopal *ji*, you are a very senior Member. ...(*Interruptions*)... Tiruchi Siva *ji*, I will allow you only when everyone takes a seat. ...(*Interruptions*)... Take your seat. ...(*Interruptions*)... Nothing is going on record then. ...(*Interruptions*)... The House stands adjourned to meet at 11 a.m. on Tuesday, the 3rd December 2024.

The House then adjourned at two minutes past twelve of the clock till eleven of the clock on Tuesday, the 3rd December 2024.